# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO -1870** ANSWERED ON – 07/08/2024

# LANDSLIDE ON NATIONAL HIGHWAYS

#### **1870. SHRI HARIS BEERAN:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the government has taken any steps to tackle severe damage to National Highways due to heavy rain, landslide and floods which has been reported from different parts of the Country recently;

(b) if so the details thereof, State-wise;

(c) the details of rescue operations carried out by the Government in Ankola – Shirur landslide in Karnataka;

(d) whether National Highways Authority of India (NHAI) has taken any initiative for building resilience in both sides of landslide prone area of expanded NH in Kerala; and

(e) if so, the details thereof?

### ANSWER

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Development and maintenance of NHs is a continuous process. The conditions of NHs including condition of bridges are assessed from time to time by the Ministry and its various executing agencies such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited (NHIDCL), Border Roads Organisation (BRO), Public Works Departments (PWDs) / Road Construction Departments (RCDs) / Corporations of State Governments / Union Territories (UTs). The maintenance works on NHs are accordingly taken up from time to time to keep the NHs in traffic worthy condition; such works also include rectification of deficiencies and damages caused due to various reasons, rehabilitation and

strengthening of NHs, repair / rehabilitation / construction of bridges, repair / strengthening of slopes etc.

The Ministry has evolved a mechanism to ensure Maintenance and Repair (M&R) of all NHs sections including bridges through accountable maintenance agency.

The M&R of stretches of NHs, where Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the end of the Defect Liability Period (DLP)/ the Concession Period. Similarly, for NHs stretches undertaken under TOT (Toll Operate and Transfer) and InvIT (Infrastructure Investment Trust), M&R responsibility lies with concerned Concessionaire till the end of the Concession Period.

For remaining NHs stretches, Ministry has taken policy decision to undertake maintenance works through contract maintenance, which is either Performance based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC), leaving no section of NHs without any accountable contractual maintenance agency.

State / Union Territory (UT) - wise details of reported damages that occurred on NHs during the current year, including damages due to heavy rain, landslide and floods, are at Annexure.

(c) NHAI, through the Concessionaire, had deployed machinery and manpower at site immediately after the incident and commenced necessary operation required for clearing debris under the supervision of District Administration and road was cleared for movement of traffic. Other rescue operations were carried out by National Disaster Response Force (NDRF) / State Disaster Response Force (SDRF) which were deployed by State Government of Karnataka.

(d) and (e) Slope protection works such as Rock bolting, netting, Soil Nailing, Retaining walls / Breast walls, Gabion walls etc. are provisioned, wherever necessary, to strengthen the side slopes at landslide prone areas of NHs, thereby ensuring stability of the slopes.

# **ANNEXURE** REFERRED TO IN REPLY TO PARTS (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1870 TO BE ANSWERED ON 07.08.2024 ASKED BY SHRI HARIS BEERAN REGARDING LANDSLIDE ON NATIONAL HIGHWAYS

State / UT - wise details of reported damages that occurred on NHs during the current year, including damages due to heavy rain, landslide and floods: -

SI. No.	State/UT	Length of Damaged NHs during 2024-25 (till Jun-24) (km)
1	Arunachal Pradesh	4.71
2	Assam	58.51
3	Goa	0.15
4	Gujarat	9.56
5	Himachal Pradesh	0.60
6	Karnataka	64.37
7	Kerala	0.02
8	Madhya Pradesh	3.00
9	Maharashtra	12.70
10	Manipur	9.55
11	Meghalaya	88.97
12	Mizoram	67.26
13	Nagaland	3.07
14	Rajasthan	8.00
15	Sikkim	12.98
16	Tamil Nadu	0.30
17	Tripura	3.25
18	West Bengal	3.30
19	Jammu & Kashmir	0.05

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